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B.K.Behera Vs. U.O.I.

Orders/Direction - Sl.No.7.

O.A..No.964/2012

Advocates: Mr.R.K.Parida

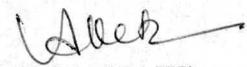
Advocates:Mr.T.Rath,SC

Date:08.01.2013

CORAM  
HON'BLE MR.A.K.PATNAIK, JUDICIAL MEMBER

By filing a Memo dated 7.1.2013, Shri R.K.Parida, learned counsel for the applicant prays for withdrawal of this O.A. The O.A. is, therefore, dismissed as withdrawn.

Shri T.Rath, learned Standing Counsel for the Respondents is present and heard.

  
(A.K.PATNAIK)  
MEMBER (J)

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